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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 26.08.2025, 27.08.2025 & 02.09.2025 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

| S. No. | Case No. | Name of the parties | Last Date of Hearing | Next Date of Hearing |
|--------|--|---|-------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1577 of 2024 Part Heard | Akshat Gupta Vs. Union Bank of India & Anr. | 26.08.2025 | 10.09.2025 |
| 2. | Comp. App. (AT) (Ins) No. 2341 of 2024 (With Defects) Part Heard | Achal Kumar Jindal (Member of The Suspended Board of Directors of Sulojay Realty Pvt. Ltd.) Vs. Sanjay Kumar Bhuwalka & Anr. | 26.08.2025 | 09.09.2025 |
| 3. | Comp. App. (AT) (Ins) No. 950 of 2025 & I.A. No. 3701 of 2025 | Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board With | 26.08.2025 | 16.09.2025 |

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| 4. | Comp. App. (AT) (Ins) No. 241 of 2025 & I.A. No. 840, 3479 of 2025 | Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board | 26.08.2025 | 16.09.2025 |
| | (With Defects) | | | |
| 5. | Comp. App. (AT) (Ins) No. 794 of 2025 & I.A. No. 3051 of 2025 Part Heard | Employees Provident Fund Organisation Vs. Subhlaxmi Investment Advisory Pvt. Ltd & Anr. | 27.08.2025 | 16.09.2025 |
| 6. | Comp. App. (AT) (Ins) No. 630 of 2024 | Sri Bajrang Wind Park Developers Vs. Inox Wind Infrastructure Services Ltd. & Ors. | 27.08.2025 | 17.09.2025 |
| | Part Heard | | | |
| 7. | Comp. App. (AT) (Ins) No. 587 of 2025 Part Heard | Intec Capital Ltd. Vs. Rakesh Phull Resolution professional Shivam Continental Pvt. Ltd. | 27.08.2025 | 18.09.2025 |
| 8. | Comp. App. (AT) (Ins) No. 1015 of 2025 (With Defects) Part Heard | Kavish Gupta, Suspended Director of KKSPUN India Ltd. Vs. Yes Bank Ltd. & Anr. | 27.08.2025 | 18.09.2025 |
| | | With | | |
| 9. | Comp. App. (AT) (Ins) No. 812 of 2025 & I.A. No. 3871, 3882 of 2025 | KKSPUN India Ltd. Vs. State Bank of India | 27.08.2025 | 18.09.2025 |
| | Part Heard | | | |
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| 10. | Comp. App. (AT) | KKSPUN India Ltd. | 27.08.2025 | 18.09.2025 |
| | (Ins) No. 813 of | Vs. | | |
| | 2025 & I.A. No. | State Bank of India | | |
| | 3870 of 2025 | | | |
| | | | | |
| | Part Heard | | | |
| | | With | | |
| 11. | Comp. App. (AT) | KKSPUN India Ltd. | 27.08.2025 | 18.09.2025 |
| | (Ins) No. 815 of | Vs. | | |
| | 2025 & I.A. No. | Yes Bank Ltd. | | |
| | 3869 of 2025 | | | |
| | | | | |
| | Part Heard | | | |
| | | With | | |
| 12. | Comp. App. (AT) | KKSPUN India Ltd. | 27.08.2025 | 18.09.2025 |
| | (Ins) No. 816 of | Vs. | | |
| | 2025 & I.A. No. | Yes Bank Ltd. | | |
| | 3868, 3872 of | | | |
| | 2025 | | | |
| | | | | |
| | Part Heard | | | |
| 13. | Comp. App. (AT) | Rajkumar Jhawar & Anr. | 02.09.2025 | 10.09.2025 |
| | (Ins) No. 13 of | Vs. | 1211712121 | |
| | 2025 | Arun Kapoor & Ors. | | |
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| | Part Heard | | | |
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| 14. | Comp. App. (AT) | Vishal Arora | 02.09.2025 | 15.09.2025 |
| 140 | (Ins) No. 44 of | Suspended Director of Solapur | 02.07.2023 | 13.07.2023 |
| | 2025 | Tollways Private Ltd. | | |
| | 2023 | Vs. | | |
| | (With Defects) | Union Bank of India & Ors. | | |
| | Part Heard | omon Bunk of mala & offs. | | |
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By order of Hon'ble Chairperson -Sd/-Registrar